

**Floods in Bihar**

3271. SHRI TEJ NARAYAN SINGH: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether Bihar experience heavy floods due to Kosi, Kamla, Bagmati and other rivers originating from the Himalayas;

(b) whether negotiations with Government of Nepal are in progress to construct reservoirs etc. on these rivers; and

(c) if so, the details of the schemes formulated by Government in this regard and the progress made in the negotiations being held with Government of Nepal?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA): (a) Yes, Sir.

(b) and (c). India has suggested a storage reservoir project of Kosi river to Nepal which will also include flood control benefit. No agreement has been concluded.

[English]

**District Consumer Forum in Delhi**

3272. SHRI P.R.S. VENKATESAN: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether Delhi is pioneering Union Territory in the promotion and implementation of Consumer Protection Act, 1986;

(b) whether District Consumer Forum has been set up in Delhi; and

(c) if so, the number of cases filed before it and decision taken; if any, in respect of supply of defective goods services separately?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI NATHU RAM MIRDHA): (a) and (b). Delhi Administration has constituted the State Consumer Protection Council, District Forum and State Commission as envisaged in the Consumer Protection Act, 1986.

(c) As per information furnished by Delhi Administration, 2766 cases were filed in the District Forum as on 26.3.90 of which 1690 cases had been disposed of as on that date. Out of the 1690 cases decided, as many as 502 related to defective goods and 1188 cases were of deficient services.

**Procurement of Cotton by CCI in Karnataka**

3273. SHRI S.T. PATIL: Will the Minister of TEXTILES be pleased to state:

(a) the total quantity of cotton cleared for export by Union Government for Cotton Corporation of India (CCI) in the current season;

(b) the quantity of cotton which CCI has already procured from Karnataka in the current season; and

(c) the expected quantity to be procured by CCI from Karnataka in the current season?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) Government have so far allotted quota for export of 5.40 lakh bales of cotton of Cotton Corporation of India during the current session.

(b) Till now there has been no need for procurement at support price. The Corporation has made commercial purchase of 16,415 bales of cotton from Karnataka upto 28.3.90 during the current cotton season.

(c) The commercial purchase of cotton by Cotton Corporation of India from Karnataka is dependent upon factors like the price situation, requirements of mills, export prospects, etc.

[*Translation*]

### **Rajghat Project**

3274. SHRI RAJENDRA AGNIHOTRI: Will the Minister of WATER RESOURCES be pleased to state:

(a) the total amount spent by Union Government so far on the Rajghat Project under Betwa River Board set up with the concurrence of the Uttar Pradesh and Madhya Pradesh Government; and

(b) the time by which this project is likely to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA): (a) Funds for the Rajghat Dam Project are made available by the States of Madhya Pradesh and Uttar Pradesh in equal proportions. An amount of Rs. 129.14 crores has been spent on the project till the end of January, 1990.

(b) The head-works are scheduled for completion in 1992.

[*English*]

### **Examination for Head Clerks and UDCs in EPF Organisation**

3275. SHRI GIRDHARI LAL BHARGAVA: Will the Minister of LABOUR be pleased to state:

(a) whether complaints from various unions, including the complaints from some Members of Parliament, have been received by Government/Ministry of Labour, demand-

ing a probe by the Central Bureau of Investigation in the scandal of leakage of question papers of Head-clerks and U.D.C. in the Employees' Provident Fund Organisation; and

(b) if so, whether the investigation has been handed over to the Central Bureau of Investigation and if not, the reasons thereof?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN): (a) Yes, Sir.

(b) The investigation has been entrusted to the Crime Branch of Delhi Police.

### **Stainless Steel Utensils Conforming Indian Standards**

3276. SHRIMATI JAYAWANTI NAVINCHANDRA MEHTA: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether Government are aware that a large number of stainless steel utensils manufactured from rolled sheets do not conform to the prescribed Indian Standards;

(b) if so, the details thereof; and

(c) if so, what check is exercised by Government to ensure that stainless steel utensils are manufactured conforming to the prescribed Indian Standards only?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI NATHU RAM MIRDHA): (a) Yes, Sir.

(b) and (c). Though the Bureau of Indian Standards (BIS) have formulated a few Indian Standards in respect of some stainless steel utensils as well as stainless steel sheets, coils and strips, these Standards are voluntary in character. The Bureau administers a Certifications Marking